

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

EXCISE APPEAL NO. 215 OF 2012

[Arising out of OIO-AHM-CEX-003-COM-003-12 dated 31/01/2012 passed by
Commissioner of Central Excise-AHMEDABAD-III]

RAMESHBHAI FULSHANKAR TRIVEDI

Appellant

Excise In Charge Of M/s, Shaifali Steels Ltd,
1563, Sola Kalol Road, Village : Santej, Taluka : Kalol,
Gandhinagar, Gujarat

Vs.

**COMMISSIONER OF CENTRAL EXCISE-
AHMEDABAD-III**

Respondent

Custom House... Near all India Radio,
Navrangpura, Ahmedabad, Gujarat-380009

Appearance:

Shri Amal Dave, Advocate for the Appellant
Shri R. Kumar, Superintendent (AR) for the Respondent

CORAM:

HON'BLE Dr. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

Date of Hearing : 01.12.2025
Date of Decision : 15.05.2026

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 214 of 2012.

(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)